

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-125(PB)/2020

IN THE MATTER OF:

New Era Advisors Pvt. Ltd.

.... Applicant/petitioner

Vs.

Alcobex Metals Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.02.2020

Coram:

SH. B. S. V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhay Kaushik, Adv.

For the Respondent : -

ORDER

List on 14.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)